

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**


SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 214/2020 in CA (CAA) No. 197/230/HDB/2019
NAME OF THE COMPANY	Arkay Energy (Rameswarm) Ltd
NAME OF THE PETITIONER(S)	Arkay Energy (Rameswarm) Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajiv Patra on behalf of N. Harinath & K.V.Raman	Adv	9963101012	

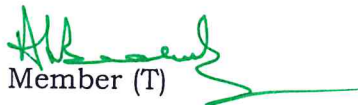
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Petitioner is present.

Post the matter on 31.03.2021.


Member (T)


Member (J)

Binnu